

Sl. No.	Name of State	Action taken by State Government
5.	Kerala	Registration to Naturopathic Practitioners is granted under Travancore-Cochin Medical Council for Indian Systems of Medicine, Trivandrum, Kerala.
6.	Madhya Pradesh	Registration to Naturopathic Practitioners is granted under M.P. Ayurveda, Unani evam Prakritik Chikitsa Board, Bhopal, M.P
7.	Rajasthan	Rajasthan State Naturopathy Development Board has been established and registered in the State. Further, a Gazette notification dated 2.7.2013 has been published for the registration of Yoga and Naturopathy practitioners.
8.	Tamil Nadu	A system of registering BNYS graduates is in place since 1995.
9.	Uttar Pradesh	Comments on the guidelines have been obtained by the State Government from Director, Ayurveda and Registrar, Indian Medicine Board.
10.	West Bengal	West Bengal State Government has made enactment namely 'The West Bengal Yoga and Naturopathic System of Medicine Act, 2010' for regulation of Education and Practice of Yoga and Naturopathy medical system.

#### Shortage of pilots in AI

2567. SHRI RAJ BABBAR:

SHRI MEGHRAJ JAIN:

SHRI DILIPKUMAR TIRKEY:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India is facing acute shortage of pilots both Commanders and co-pilots, if so, details thereof;

- (b) whether a number of pilots including senior pilots have left Air India recently;
- (c) if so, the details of number of pilots who have left Air India during the last three years and the current year, year-wise, the details of reasons identified therefor; and
- (d) the action taken or proposed to be taken to meet shortage of pilots of Air India and stem exodus of pilots including bringing pay parity between pilots of Air India and the erstwhile Indian Airlines?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) Yes, Sir. There is a shortage of approx. 180 trained Pilots due to resignation/attrition in the recent past and ensuing fleet augmentation.

(b) and (c) Yes, Sir. 173 Pilots have resigned during last 3 years and the current year. The details in this regard are annexed. The major reason identified for Pilots leaving Air India are career progression issues.

(d) A recruitment exercise has been carried out for filling up of 197 posts of Pilots and a total of 78 candidates have been appointed as Sr. Trainee Pilot on Fixed Terms Contract for a period of 5 years.

Following actions/corrective steps have been taken by Air India to stem exodus of Pilots:-

1. Cabinet Committee on Economic Affairs (CCEA) has authorized the Ministry of Civil Aviation for rationalization of pay allowances of pilots and periodic review of pay allowances and perks of pilots based on the prevalent market standards. This will help in resisting attempts by competing airlines from poaching of Pilots on account of lesser pay and perks as compared to the industry standards.
2. The career progression of co-pilots has been addressed through their upgrade training.
3. Pilots are given open access to voice their grievances of day to day issues, and immediate steps are taken for remedial action.
4. Staff on Duty travel of pilots has been streamlined.

#### **Air services from Bhopal to South and East**

†2568. DR. VIJAYLAXMI SADHO: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether flight services operating in Madhya Pradesh are adequate to promote tourism there and if so, the details thereof;

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†Original notice of the question was received in Hindi.